

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 14-01-2019 TO 18-01-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/50014/2016</u>	53527/2018	16/1/2019	17/1/2019
2	<u>ST/51839/2015</u>	53528/2018	16/1/2019	17/1/2019
3	<u>ST/50218/2014</u>	53531/2018	17/1/2019	18/1/2019
4	<u>ST/55351/2014</u>	50032/2019	11/1/2019	14/1/2019
5	<u>ST/52753/2015</u>	50033/2019	11/1/2019	14/1/2019
6	<u>C/2426-2429/2012</u>	50041-50044/2019	15/1/2019	16/1/2019
7	<u>ST/50122/2016</u>	50050/2019	16/1/2019	17/1/2019
8	<u>ST/52971/2016</u>	50051/2019	16/1/2019	17/1/2019
9	<u>ST/52642/2015</u>	50052/2019	16/1/2019	17/1/2019
10	<u>ST/50119/2016</u>	50054/2019	16/1/2019	17/1/2019
11	ST/55219/201	50055/2019	17/1/2019	17/1/2019
12	ST/54159/2014	50056/2019	16/1/2019	17/1/2019
13	ST/53078/2015	50057/2019	17/1/2019	17/1/2019
	MISC ORDERS			
1	C/497/2010	50017/2019	11/1/2019	14/1/2019
2	<u>ST/51176/2016</u>	50018/2019	11/1/2019	14/1/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

			Deputy REGISTRAR
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Beer Singh